

सांस्कृतिक प्रतिनिधि मंडल

*५९७. श्री रघुनाथ सिंह :
श्री एम० एल० द्विवेदी :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय सांस्कृतिक सम्बन्ध परिषद् को ६,३०,००० रुपये का जो अनुदान दिया गया था, उसमें से १९५३-५४ में (१) विदेशों को सांस्कृतिक प्रतिनिधि मंडल भेजने, (२) प्रकाशन निकालने और (३) संस्थापन सम्बन्धी खर्च पर कितना व्यय किया गया ; और

(ख) क्या सरकार निकट भविष्य में सांस्कृतिक सम्बन्ध स्थापित करने के लिये कोई प्रतिनिधि मंडल, मध्यपूर्व के देशों को भेजेगी ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The total grant to the Council during 1953-54 was Rs. 1 lakh out of which Rs. 8,250/- has been spent on cultural delegations to foreign countries, Rs. 26,284/- on publications and Rs. 50,933/- on establishment charges, including the amounts spent on the Editorial staff.

(b) No.

EDUCATIONAL INSTITUTIONS IN ANDHRA

*598. **Shri Lakshmayya:** Will the Minister of Education be pleased to state:

(a) the amount that was sanctioned during 1952-53 for the establishment or development of educational, technical and scientific institutions in Andhra, residuary Madras and Mysore States respectively, under the five year educational development plan; and

(b) which institutions in these States have been selected for the purpose of these grants?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). The

relevant information is being collected from the States and will be laid on the Table of the House later.

NATIONAL DEFENCE ACADEMY

*599. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) the number of students who were admitted to the Joint Services Wing of the National Defence Academy during 1953-54; and

(b) how many applied to the U.P.S.C. for admission?

The Deputy Minister of Defence (Sardar Majithia): (a) 572.

(b) 6,061.

UNDISPOSED OF RECEIPTS

*600. **Shri Gidwani:** (a) Will the Minister of Finance be pleased to refer to the reply to unstarred question No. 584 asked on the 22nd December, 1953 regarding a bundle of undisposed of receipts found in the Customs Wing of the Central Board of Revenue, and state whether the responsibility has since been fixed?

(b) If so, has any action been taken against the officer concerned?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes, Sir, the responsibility has been fixed for a *prima facie* case.

(b) Necessary action against the officer concerned is being taken.

ESTATE DUTY ACT

*601. { **Shri A. M. Thomas:**
Shri B. K. Das:
Seth Govind Das:
Shri S. C. Singhal:
Shri L. N. Mishra:
Pandit D. N. Tiwary:
Shri Krishnacharya Joshi:
Seth Achal Singh:

Will the Minister of Finance be pleased to state:

(a) whether any amount has so far been collected under the Estate Duty Act and if so, how much;